

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

10. **IA-4317/2023 in C.P.(IB)/1123(MB)/2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.04.2024**

NAME OF THE PARTIES:

Yes Bank Limited

Vs

Radius Infra Holdings Private Limited

SECTION: 7, 30 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Ms. Khushboo Shah a/w Mr. Ayush Rajani i/b AKR Legal, Ld. Counsel for the Applicant/RP present. Mr. Rohit Gupta, Ld. Counsel for the Resolution Applicant present.
2. Reserved for Orders.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)